

(b) if so, whether Government have made any enquiry about these mal-practices and mis-management; and

(c) if so, the result of the enquiry ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) Yes, Sir.

(b) and (c). The representation is under consideration in consultation with the Government of West Bengal.

Grant to the K.G. Medical College,  
Lucknow for Advanced Studies and  
Research

7315. SHRI B. R. SHUKLA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Central Government have sanctioned any grants-in-aid to the K.G. Medical College, Lucknow for advanced studies; and

(b) whether Government propose to take over K.G. Medical College, Lucknow as a Central Institute for advanced studies and research purposes ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) The Government of India have approved the upgrading of the Departments of Plastic Surgery and General Surgery at the K. G. Medical College, Lucknow under the Centrally sponsored scheme of Development of Post-graduate Medical/Dental Education in the country. The Indian Council of Medical Research is also financing 25 research schemes in various subjects at the Medical College, Lucknow at a total cost of Rs. 3,73,150.

(b) No .

Grants to J.K. Institute of Cancer,  
Kanpur

7316. SHRI B. R. SHUKLA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any grant has been made by the Central Government during the last two years to the J. K. Institute of Cancer at Kanpur;

(b) if so, the particulars thereof; and

(c) whether Government are sanctioning any grants to the said Institute during this financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) No.

(b) Does not arise.

(c) No request for grant has been received during the current financial year from the Institute.

Harassment to Indians in U.K.

7317. SHRI R. R. SINGH DEO :

SHRI VAYALAV RAVI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether several Indians are facing harassment in various parts of England;

(b) whether Indian High Commission has protested to the British Foreign Office and the Home Ministry in this regard; and

(c) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) Instances of harassment encountered by Indian Nationals in the U. K. have come to the notice of our High Commission in London from time to time.

(b) and (c). Such cases were promptly brought to the notice of the British authorities in both the Home and the Foreign Offices, who made necessary enquiries and furnished their version of the cases. Whenever necessary protests were lodged. We have been assured that sustained efforts are being made in the U.K. to avoid recurrence of such incidents.

**Ayurvedic and Homoeopathic Doctors in C.G.H.S. Scheme in Delhi/New Delhi**

7318. DR. MELKOTE : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the total number of Ayurvedic and Homoeopathic Doctors working in the Central Government Health Service Scheme in Delhi and New Delhi;

(b) whether there is categorisation of pay scales of Graduates and post-Graduates Degree/Diploma holders in Ayurvedic and Homoeopathic Doctors working at present in Central Government Health Service Scheme; and

(c) whether Government are considering any proposal to make a list of specialised Doctors in both these systems of medicine as is the case in allopathic system for giving expert advice to patients ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) The total number

of Ayurvedic Physicians and Homoeopathic Physicians working under the C.G.H.S. Scheme is as under :

Ayurvedic Physicians 13

Homoeopathic Physicians 5

(b) No, Sir.

(c) There is no such proposal under consideration at present. On the Ayurvedic side of C.G.H.S., specialist consultation is provided through a Consultant in Ayurveda and the Adviser in Indigenous Systems of Medicine.

**Benefit of Ad Hoc Increase in Pension to Re-employed Army Men**

7319- DR. MELKOTE: Will the Minister of DEFENCE be pleased to state :

(a) whether Defence personnel who are getting a pension of less than Rs. 50 per month, when re-employed, are not given the benefit of *ad hoc* increase in their pension;

(b) whether for such category of employees, the amount of their pension is not taken into consideration while fixing their pay when they are re-employed; and

(c) in view of their pension not being counted toward fixation of pay, the reasons for deducting House Rent from their total salary which includes their pension?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes Sir; the Defence personnel when re-employed in civil Posts are not given *ad hoc* increase in pension.